## THE HIGH COURT OF ORISSA, CUTTACK

## Store & Purchase Section

No. III-A-05/2017(PF-I) 10 3 9 2 Dtd. 24 06 2025

## NOTICE

Pursuant to Court's Tender Call Notice No. 9712 Dtd. 28.05.2025, it is hereby notified that, the bidder "M/s. Ashan Trading, Plot No.-87/726, Khandelwal Mandir, Jadupur, Dumdum, Bhubaneswar-751019" is declared to be successful H-1 bidder and is selected with regard to disposal of 426 nos. and 13 lots of condemned furniture and other miscellaneous items of the Court as per the terms and conditions of the Tender Call Notice.

The letter regarding lifting of the aforesaid items has already been issued in favour of the successful bidder.

By order

Registrar (Judicial)
The High Court of Orissa,
Cuttack

Memo No. 10393(2) Dtd. 24.06.2025

Copy forwarded to-

- 1. The superintendent, IT Cell for uploading the Notice in the official website of the Court.
- 2. Notice Board for information.

By order

Registrar (Judicial)
The High Court of Orissa,
Cuttack